

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

RAJYA SABHA
UNSTARRED QUESTION NO.129
TO BE ANSWERED ON 30.11.2015

Watershed Management in Drought -Hit Areas

129.SHRI KIRANMAY NANDA:
SHRI B.K. HARIPRASAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has any proposal for promoting watershed management in the drought hit rural areas in the country;
- (b) if so, the details thereof, State-wise and action taken by Government in this regard; and
- (c) the details of Central assistance and funds given to the States to implement various projects under the programme, State-wise?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) : The major activities taken up under the 'Integrated Watershed Management Programme' (IWMP), a Centrally Sponsored Scheme operated by the Department of Land Resources since 2009, *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons. In 2015-16, the IWMP was amalgamated as the Watershed Development Component of the "Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)". As on 31.10.2015, a total of 8214 projects have been sanctioned covering an area of 39.07 million ha and an amount of Rs.12451.86 crore released as Central assistance to various States including drought hit rural areas. These projects are at various stages of implementation.

(b) & (c): The State-wise details of number of projects sanctioned and Central assistance given are at Annexure.

Annexure referred to in reply to part (b) and (c) of Rajya Sabha Unstarred Question No.129 due for reply on 30.11.2015

Statewise details of projects sanctioned & funds released under PMKSY-Watershed Development Component (erstwhile IWMP)

(Rs in Crore)

S. No.	Name of State	Total No of Projects Sanctioned since 2009	Funds released (Central Share)	
			2015-16 (up to 31.10.2015)	Total funds released (from 2009-10 to)
1	Andhra Pradesh	432	86.73	605.02
2	Bihar	123	5.00	57.07
3	Chhattisgarh	263	20.00	182.44
4	Goa#	0	0.00	0.0
5	Gujarat	610	100.00	934.25
6	Haryana	88	0.00	58.03
7	Himachal Pradesh	163	20.00	197.31
8	Jammu &	159	0.00	89.70
9	Jharkhand	171	20.00	145.01
1	Karnataka	571	125.00	1450.46
1	Kerala	83	20.00	61.79
1	Madhya Pradesh	517	150.00	983.18
1	Maharashtra	1186	250.00	1784.46
1	Odisha	310	67.500	715.67
1	Punjab	67	7.953	52.46
1	Rajasthan	1025	200.00	1673.33
1	Tamil Nadu	270	75.00	689.24
1	Telangana	330	70.00	459.38
1	Uttar Pradesh	612	75.00	686.18
2	Uttarakhand	65	25.677	97.98
2	West Bengal	163	10.00	92.22
	North-			
2	Arunachal	156	18.00	192.42
2	Assam	372	0.00	277.44
2	Manipur	102	9.00	109.83
2	Meghalaya	96	18.00	145.83
2	Mizoram	89	0.00	189.47
2	Nagaland	111	27.00	367.87
2	Sikkim	15	6.30	20.68
2	Tripura	65	13.50	133.15
	Grand Total	8214	1419.66	12451.86

Note: # No project has been sanctioned as no proposal received from the State.